



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,4th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-I AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE M.R.
PATHAK WILL SIT AFTER RISING OF THIS
BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/162/2021 FIXED	THE UNION OF INDIA AND 4 ORS Versus M/S KESHARI INDUSTRIES	SC, GST MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
	WITH			
2	WA/163/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S TOPCEM INDIA	MR. S C KEYAL	DR. A SARAF FOR CAVEATOR
	WITH			
3	WA/170/2021	THE UNION OF INDIA AND 2 ORS Versus M/S DIGBOI CARBON PV. LTD.	MR. S C KEYAL MS. P DAS	MR. A DAS
	WITH			
4	WA/180/2021	THE UNION OF INDIA AND ANR Versus PAN PARAG INDIA LTD.	SC, GST MR. S C KEYAL	
	WITH			
5	WA/186/2021	THE UNION OF INDIA AND ANR Versus ASSAM CARBON PRODUCTS LIMITED	SC, GST MR. S C KEYAL	
	WITH			
6	WA/201/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BRAHMAPUTRA CARBON LTD	MR. S C KEYAL	MR. A DAS
	WITH			
7	WA/202/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S JUMBO PACKAGING INDUSTRIES	MR. S C KEYAL	
	WITH			
8	WA/203/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S BARAK ALLOY	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA

9	WITH WA/204/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S OZONE AYURVEDICS	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
10	WITH WA/205/2021	THE UNON OF INDIA AND ANR Versus ASSAM CARBON PRODUCTS LIMITED	MR. S C KEYAL	
11	WITH WA/206/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S SHANDAR PAINTS INDUSTRY(UNIT-II)	MR. S C KEYAL	
12	WITH WA/207/2021	THE UNION OF INDIA AND 2 ORS. Versus K.D CEMENTS	MR. S C KEYAL	
13	WITH WA/208/2021	THE UNION OF INDIA AND 4 ORS Versus BULLAND CEMENT PVT LTD	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
14	WITH WA/209/2021	THE UNION OF INDIA AND 3 ORS. Versus PRAG ELECTRICALS PVT LTD	MR. S C KEYAL	
15	WITH WA/210/2021	THE UNION OF INDIA AND 2 ORS. Versus K. D COKES	MR. S C KEYAL	
16	WITH WA/211/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S PURBANCHAL CEMENT LTD. E	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
17	WITH WA/212/2021	THE UNION OF INDIA AND ANR Versus M/S INDIA CARBON LTD.	MR. S C KEYAL	
18	WITH WA/213/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S GUWAHATI CARBON LIMITED	MR. S C KEYAL	MR. A DAS
19	WITH WA/219/2021	THE UNION OF INDIA AND 2 ORS. Versus NORTH EAST ROOFING (P) LTD.	MR. S C KEYAL	
20	WITH WA/220/2021	THE UNION OF INDIA AND 5 ORS. Versus OZONE PHARMACEUTICALS LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
21	WITH WA/221/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S KAMLANG SAW AND VENEER MILLS PVT. LTD.	MR. S C KEYAL	
22	WITH WA/222/2021	THE UNION OF INDIA AND ANR. Versus M/S NEW AGE PETCOKE PVT. LTD	MR. S C KEYAL	
23	WITH WA/223/2021	THE UNION OF INDIA AND 2 ORS. Versus ASSAM ROOFING LIMITED A	MR. S C KEYAL	

24	WITH WA/224/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S OZONE AYURVEDICS, UNIT- II	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA MRS N GOGOI
25	WITH WA/225/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S JSVM PLYWOOD INDUSTRIES LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
26	WITH WA/226/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S GATTANI POLYMERS	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
27	WITH WA/227/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S JUMBO ROOFING AND TILES	MR. S C KEYAL	
28	WITH WA/230/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S AHINSHA CHEMICALS LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
29	WITH WA/231/2021	UNION OF INDIA AND 2 ORS. Versus KAMAKHYA PLASTICS PVT. LTD. F	MR. S C KEYAL	
30	WITH WA/232/2021 CAVT. NO. 04782/021,	THE UNION OF INDIA AND 2 ORS. Versus MODI MUNDIPHARMA BEAUTY PRODUCTS PVT. LTD.	MR. S C KEYAL	DR. A SARAF (FOR CAVEATOR) MR. P BARUAH (FOR CAVEATOR) MR. Z ISLAM (FOR CAVEATOR) MR S J SAIKIA (FOR CAVEATOR) MR. N N DUTTA (FOR CAVEATOR)
31	WITH WA/233/2021	THE UNION OF INDIA AND 3 ORS Versus M/S BARAK VALLEY CEMENTS LTD.	MR. S C KEYAL	
32	WITH WA/234/2021	THE UNION OF OF INDIA AND 2 ORS Versus CENT PLY	MR. S C KEYAL	
33	WITH WA/235/2021	THE UNION OF INDIA AND 3 ORS Versus M/S BARAK ISPAT PVT LTD	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
34	WITH WA/242/2021	THE UNION OF INDIA AND ANR. Versus M/S K. D IRON AND STEEL CO. E	MR. S C KEYAL	
35	WITH WA/243/2021	THE UNION OF INDIA AND 2 ORS. Versus CEMENT INTERNATIONAL LTD. F	MR. S C KEYAL	
36	WITH WA/244/2021	THE UNION OF INDIA AND 3 ORS.. Versus M/S PCL CEMENT AND PIPE INDUSTRIES F	MR. S C KEYAL	
37	WITH WA/245/2021	THE UNION OF INDIA AND ANR. Versus UPPER ASSAM PETROCOKE PVT. LTD E	MR. S C KEYAL	

38	WITH WA/246/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S RIVER VALLEY CORPORATION,	MR. S C KEYAL
39	WITH WA/6439/2021 (Filing Number)	THE UNION OF INDIA AND 3 ORS. Versus M/S JOYSHREE POWEROL	MR. S C KEYAL
40	WITH WA/7598/2021 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus PDP STEEL LTD. B	MR. S C KEYAL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 04/10/2021

-

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
6)	MR. D BORAH	04-10-2021	To	06-10-2021
7)	MS J KALITA	04-10-2021	To	05-10-2021
8)	MR. O P BHATI	04-10-2021	To	30-10-2021